

Arrear for Government employees

†3405. SHRI SUBHASH PRASAD YADAV: Will the Minister of FINANCE be pleased to state:

- (a) whether the arrear paid to Government officers and employees was full or partial;
- (b) by when Government would make payment of remaining amount in the event it being partial;
- (c) whether Government proposes to give interest on this amount;
- (d) if not, the reasons therefor; and
- (e) the justification for keeping the outstanding amount in its coffers for such a long period at this time of recession?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (e) Forty per cent of the arrears have been paid by the Government to its employees during the year 2008-09 following the implementation of Sixth Pay Commission Report. Government has decided to pay the remaining 60% of the arrears during 2009-10. As there is no delay in the payment of balance sixty per cent, no interest is payable.

Implementation of agricultural debt waiver/relief scheme

3406. SHRI A. VIJAYARAGHAVAN: Will the Minister of FINANCE be pleased to state:

- (a) whether the agricultural debt waiver and debt relief scheme, 2008 has been made applicable to the farmers;
- (b) if so, the details including the number of farmers who had availed relief as on date State-wise and category-wise;
- (c) whether this scheme has been made applicable to farmers whose loans were outstanding as on 29 February, 2008;
- (d) if so, whether the above scheme discriminates those farmers who have repaid the dues dutifully before this date;
- (e) whether any steps will be taken to include the farmers who had settled the dues before 29 February, 2008;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (g) The Agricultural Debt Waiver and Debt Relief (ADWDR) Scheme, 2008 has been implemented throughout the country. The Scheme has covered all agricultural loans disbursed by scheduled commercial banks, regional rural banks and cooperative credit institutions during

†Original notice of the question was received in Hindi.

the period from April 01, 1997 to March 31, 2007 which became overdue as on December 31, 2007 and remained unpaid until February 29, 2008. For marginal farmers (*i.e.*, holding upto 1 hectare) and small farmers (1-2 hectare), there was a complete waiver of all such overdues while in respect of other farmers, there is a One Time Settlement (OTS) scheme for such loans. Under the OTS, a rebate of 25 per cent is to be given against payment of the balance of 75 per cent of the eligible amount. Any farmer fulfilling the above criteria is covered under the Scheme. The provisional details of farmers benefited under ADWDR Scheme, 2008, State-wise, are at in the Statement.

Statement

*Agricultural Debt Waiver and Debt Relief Scheme, 2008 State-wise figures
(provisional)*

(Rs. in crore)

Sl. No.	Name of the State	Total Farmers covered			Total eligible Waiver/ Relief
		SF/MF	Of	Total	
1	2	3	4	5	6
1.	Andhra Pradesh	6646198	1109029	7755227	11353.71
2.	Assam	319546	18146	337692	405.51
3.	Arunachal Pradesh	10775	1241	12016	20.47
4.	Bihar	1662971	94548	1757519	3158.90
5.	Chhattisgarh	493828	201119	694947	701.28
6.	Delhi	1324	388	1712	7.36
7.	Gujarat	576137	410605	986742	2395.32
8.	Goa	1592	768	2360	5.58
9.	Haryana	527490	357612	885102	2648.73
10.	Himachal Pradesh	114997	4794	119791	273.82
11.	Jammu and Kashmir	47449	3081	50530	97.06
12.	Jharkhand	639187	27239	666426	789.60
13.	Karnataka	1171983	555360	1727343	4020.29
14.	Kerala	1390546	40192	1430738	2962.97
15.	Madhya Pradesh	1715624	659202	2374826	4203.25
16.	Maharashtra	3023000	1225000	4248000	8951.33
17.	Meghalaya	40885	2129	43014	77.94

1	2	3	4	5	6
18.	Mizoram	18699	1641	20340	34.22
19.	Manipur	56670	1393	58063	57.49
20.	Nagaland	12623	2290	14913	22.39
21.	Orissa	2377022	135935	2512957	3277.75
22.	Punjab	227416	193862	421278	1222.91
23.	Rajasthan	1111821	732765	1844586	3795.78
24.	Sikkim	7140	651	7791	13.39
25.	Tamil Nadu	1427280	328206	1755486	3365.39
26.	Tripura	60502	1101	61603	97.09
27.	Uttar Pradesh	4794348	621693	5416041	9095.11
28.	Uttarakhand	154962	18733	173695	317.65
29.	West Bengal	1445743	16590	1462333	1882.27
30.	Andaman and Nicobar Islands	1537	958	2495	1.96
31.	Chandigarh	148	79	227	1.35
32.	Dadra and Nagar Haveli	351	137	488	0.69
33.	Daman and Diu	65	38	103	0.15
34.	Lakshadweep	130	2	132	0.25
35.	Puducherry	26247	5055	31302	59.37
TOTAL:		30106236	6771582	36877818	65318.33

Education loans

3407. SHRIMATI BRINDA KARAT: Will the Minister of FINANCE be pleased to state:

(a) the number of general category students who have been granted education loans during the last three years, State-wise;

(b) the number of SC, ST and OBC students who have been granted education loans during the last three years, State-wise; and

(c) the number of students from minority communities who have been granted education loans during the last three years, State-wise and Community-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) to (c) Bank-wise number of education loans disbursed by Public Sector Banks (PSBs) to